

National Company Law Tribunal

Allahabad Bench

CP NO. 179/ALD/2017 -

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: Vedanta Infra-Engineering Pvt. Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 252(3) of Companies Act, 2013.

Sl. NO.	Name	Designation	Representation	Signature
1.	Shahid Kazmi	Adv.	Petitioner	
2.	Krishna Dev Vyas	Adv	ROC	

C.P. No. 179/ALD/2017

Sri Shahid Kazmi for the petitioner. Sri Krishna Dev Vyas , CGSC for ROC, Kanpur.

In the present matter, a report of the ROC is received by the Registry of this Tribunal.

A copy of thereof has already been provided to the petitioner counsel. The petitioner hereby instructed to file supplementary affidavit declaring that it is not falling within purview of a shell company.

The matter to be listed on 15th February, 2018.

Date: 25/01/2018

Typed by
Jyoti
(Stenographer)

H.P. Chaturvedi,
Member(Judicial)